

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL)Diary No(s).14209/2025 In C.A. No.3303/1997

STATE OF KARNATAKA

Petitioner(s)

VERSUS

SRIKANTA DATTA NARASIMHARAJA WADIYAR (D) BY LR. & ORS.Respondent(s)

(The Review Petitions bearing D.Nos.14209/2025, 14554/2025 and 14190/2025 to be list before the Hon'ble Bench in the week commencing from 21.07.2025, as per rules as per order dt.29-05-2025 passed in I.A.No. 136367/2025 in C.A. No.3303/1997)

IA No. 68241/2025 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 68245/2025 - ORAL HEARING

IA No. 68244/2025 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS WITH

Diary No(s). 14190/2025 in Cont.Pet.(C) No.688/2021 In C.A.No.3303/1997(IV-A)

FOR ORAL HEARING ON IA 68157/2025

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 68158/2025

IA No. 68158/2025 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 68157/2025 - ORAL HEARING

Diary No(s). 14554/2025 In C.A. No.3303/1997 (IV-A)

FOR CONDONATION OF DELAY IN FILING ON IA 69660/2025

FOR APPLICATION FOR PERMISSION ON IA 69672/2025

IA No. 69672/2025 - APPLICATION FOR PERMISSION

IA No. 69660/2025 - CONDONATION OF DELAY IN FILING

IA No. 69673/2025 - ORAL HEARING

Date : 24-07-2025 These matters were circulated today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

By Circulation

UPON perusing papers the Court made the following
O R D E R

1. In view of the administrative order dated 21.07.2025 passed by Hon'ble the Chief Justice of India, these Review Petitions have been listed today before us in Chambers by circulation.

2. Let these Review Petitions be listed in open Court on 18.08.2025 before a three-Judge Bench before whom C.A. No.3303/1997 shall be listed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR